

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

240/2(41)/ND/2018

In the matter of :
Liverpool School of Tropical
Medicine Foundation India

....PETITIONER

SECTION

Under Section 2 (41)

Order delivered on 14.8.2018

Coram :

R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner/Op. Creditor: Mr. Rajesh K. Jha, Co. Secy

For the Respondent/Corporate Debtor :

For the Intervener : Ms. Kusum Yadav, Co. Prosecutor for ROC

ORDER

Re-notified to 13.9.2018.

—Sd—

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

—Sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit